

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

Item No. 10
(IB)-1444(PB)/2018

IN THE MATTER OF:

Reliance Commercial Finance Ltd.
Vs.
Sunar Jewels Pvt Ltd.

... Applicant/Petitioner
... Respondent

Order Under Section 7 of IBC, 2016 CIRP

Order delivered on 23.01.2020

CORAM:

SH. B.S.V. PRAKASH KUMAR
HON'BLE ACTG. PRESIDENT

MS. SUMITA PURKAYASTHA
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : Mr. Sagar Bansal, Adv.
For the RP : Mr. Manoj Garg, C.A.

ORDER

List on 30.01.2020.


(B.S.V PRAKASH KUMAR)
ACTG. PRESIDENT


(SUMITA PURKAYASTHA)
MEMBER (TECHNICAL)